[श्रनापति विपाठी]

बहुत से लोगों को भर्ती होने का मौका मिला है, उस सब से ऐसा लगता है कि जो उनका कोटा है शेड्यूल्ड कास्ट और शेड्यूल्ड ट्राइक्स का वह अगर भर नहीं गया है तो एक आध महोने में वह कोटा पूरा भर जाएगा और उसमें कमी नहीं रह जाएगी।

अध्यक्षा जी, में आपका क्रुतज्ञ हं कि स्नापने मुझे यह अवसर दिया और में माननीय सदस्यों का क्रुतज्ञ हूं कि उन्होंने बहुत शास्ति से मेरी बातें सुनीं।

ग्रव मैं यह चाहता हूं कि आपका ब्राशीर्वाद मिले, ब्रापकी शुभकामनायें मिलें। जो सुधार रेलों में इस वक्त रहा वह बढ़ता चले और फिर इसमें हिलाई न आने पावे श्रीर अधिक से अधिक रेलों के माध्यम से देश को जनताको सेवा और देश को सेवाहम कर सकें। हमारा यह विचार है कि रेजीं के लिए, जैसा मैं पहले कह चका है, हमारे तीन लक्ष्य हैं, एक तो यह है कि देश को सेवा होती चले । दूसरा यह है कि जो पिछडे हये इलाके हैं, बैकवर्ड एरियाज है उनका डेवलपमेंट हो ग्रीर तीसरा यह है कि रेलों को आर्थिक दृष्टि से सुदृढ़ और प्रोढ़ बनाया जाये जिससे कि अधिक से अधिक देश की सेवा हम कर सर्के। इन तोनों लक्ष्यों और तीनों कामों को पुरा करने की चेष्टा हमारी श्रोर से · हो रही हैं। हमारे सब भाई उसमें लगे हैं। म्रापका मागोर्वाद, मापको गम कामनायें, ग्रापको सद्भावना प्राप्त हो ताकि हम इसमें सफल हों, यही ग्रापसे प्रार्थना है ।

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF TAMIL NADU FOR THE YEAR 1975-76

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI):

Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands (March 1976) for Grants of Expenditure of the Government of Tamil Nadu for the year 1975-76.

THE VICE-CHAIRMAN (SHRI-MATI PURABI MUKHOPADHYAY): The House stands adjouned till 2 P.M.

The House then adjourned for lunch at six minutes past one of the clock

2 P.M.

The House reassembled after lunch at three minutes past two of the clock,

Mr. Deputy Chairman in the Chair.

STATUTORY RESOLUTIONS AP-PROVING THE PROCLAMATION.. ISSUED BY THE PRESIDENT ON THE 12TH MARCH, 1976, UNDER ARTICLE 356 OF THE CONSTI TUTION, IN RELATION TO THE STATE OF GUJARAT

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMAN AND A REDDI): Sir, I beg to move the following Resolution:

"That this House approves the Proclamation issued by the President on the 12th March, 1976, under article 356 of the Constitution, in relation to the State of Gujarat."

Sir, copies of the Report of the Governor of Gujarat were laid on the Table of the House on the 15th March 1976. As the House would recall, following the mid-term elections to the State Legislative Assembly in June 1975, although no party emerged with a clear majority, a Janata Front Ministry, headed by Shri Babubhai Patel, was formed with the support of the Kisan Mazdoor Lok Paksha since dissolved and some Independents. The Governor has, in his Report, described the political events in the State which led to the resignation of the Chief Minister -on the 12th March